

RESUME OF WORK DONE BY LOK SABHA

(ELEVENTH LOK SABHA—FOURTH SESSION)

20th February to 16th May, 1997



LOK SABHA SECRETARIAT
NEW DELHI

July, 1997/Asadha, 1919 (Saka)

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**Published under Rule 382 of the Rules of Procedure and Conduct of
Business in Lok Sabha (Eighth Edition) and Printed by the Manager,
P.L. Unit, Government of India Press, Minto Road, New Delhi.**

PREFACE

This Publication contains a brief resume of work done in the Eleventh Lok Sabha during the Fourth Session i.e. from 20th February to 16th May, 1997.

*NEW DELHI;
July, 1997*

Asadha, 1919 (Saka)

S. GOPALAN,
Secretary-General.

RESUME OF WORK DONE BY LOK SABHA
(Eleventh Lok Sabha – Fourth Session)

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1. DURATION OF SESSION

Date of Commencement	@ 20 February, 1997
Date of Adjournment <i>Sine die</i>	*16 May, 1997, ££
Date of Prorogation	21.5.1997
Total Number of days of Session	86 days
Number of actual sittings	37 days
Number of Hours of sittings	258 hours 40 minutes

@ The first sitting commenced with the playing of National Anthem.

*As per schedule, in order to enable Standing Committees to consider Demands for Grants, the House was adjourned on 21.3.1997 to meet again on 21.4.1997.

But following certain political developments the House was re-convened on 11 April, 1997 under the provisions of Rule 15 of the Rules of Procedure and Conduct of Business in Lok Sabha to take up Motion of Confidence to be moved by Shri H.D. Devegowda and after the motion was negatived, House was adjourned *sine die* on that day.

(ii) The House was again re-convened as per provisions of Rule *ibid* from 21 to 23 April, 1997. However, following the adoption of Motion of Confidence in the Council of Ministers moved by Shri I.K. Gujaral on 22 April, 1997 itself, the House was adjourned on the same day to meet again on 30 April, 1997.

(iii) Originally the Session was scheduled to conclude on 9 May, 1997. But as per decision taken at the joint meeting of Leaders of Parties/Groups in Lok Sabha and B.A.C. held on 21 April, 1997 the House met from 30 April to 16 May, 1997.

££ The last sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION (Brought Before the House)

Subject	Name of Member	Date on which brought before the House		Time taken		Remarks
		H.	M.	H.	M.	
Alleged break down of law and order in the State of Bihar.	Shri George Fernandes Shri Jaswant Singh Shri Rajiv Pratap Rudy Shri Lal Muni Chaubey Prof. Rita Verma	5.5.1997	0	54		After hearing members of various parties and groups, the Speaker withheld his consent to the motion.

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in the case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time Taken	No. of Amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Rice-Milling Industry (Regulation) Repeal Bill, 1996.	16.12.1996	—	21.2.1997 (Consideration and passing)	H M 1 26	2	2	Passed, as amended
2.	The Seamen's Provident Fund (Amendment) Bill, 1996, as passed by Rajya Sabha.	—	4.12.1996 (Earlier Session)	21.2.1997 (Consideration and passing)	0 36	2	2	Passed, as amended
*3.	The Depositories Related Laws (Amendment) Bill, 1997.	24.2.1997	—	5.3.1997 (Consideration and passing)	0 55	—	—	Passed

*The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Depositories Related Laws (Amendment) Ordinance, 1997 (No. 5 of 1997).

1	2	3	4	5	6	7	8	9
*4.	The Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Bill, 1997.	24.2.1997	—	4.3.1997 (Consideration and passing)	1 21	—	—	Passed
@5.	The Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Bill, 1997.	24.2.1997	—	4.3.1997 5.3.1997 (Consideration and passing)	3 01	—	—	Passed
6.	The Export Import Bank of India (Amendment) Bill, 1997.	24.2.1997	—	15.5.1997 (Motion for consideration moved)	0 11	—	—	Part discussed
7.	The Coffee (Amendment) Bill, 1997.	28.2.1997	—	—	—	—	—	Pending
8.	The Finance Bill, 1997.	28.2.1997	—	7.5.1997 8.5.1997 9.5.1997 (Consideration and passing)	11 56	469	87	Passed, as amended
9.	The National Institute of Pharmaceutical Education and Research Bill, 1997.	3.3.1997	—	—	—	—	—	Pending

***10.	The National Environment Appellate Authority Bill, 1997.	4.3.1997	—	17.3.1997 (Consideration and passing)	3	40	1	—	Passed
\$11.	The Lalit Kala Akademi (Taking Over of Management) Bill, 1997, as passed by <i>Rajya Sabha</i> .	12.3.1997	—	18.3.1997 (Consideration and passing)	1	05	—	—	Passed
\$12.	The National Highways Laws (Amendment) Bill, 1997, as passed by <i>Rajya Sabha</i> .	12.3.1997	—	18.3.1997 (Consideration and passing)	1	15	—	—	Passed
13.	The Electricity Laws (Amendment) Bill, 1997.	13.3.1997	—	—	—	—	2	—	Pending
£14.	The Income-tax (Amendment) Bill, 1997.	13.3.1997	—	15.3.1997 (Consideration and Passing)	1	30	1	1	Passed, as amended
15.	The Appropriation (Railways) Vote on Account Bill, 1997.	13.3.1997	—	13.3.1997 (Consideration and Passing)	0	02	—	—	Passed

* The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Special Court (Trial of Offences Relating to Transaction in Securities) Amendment Ordinance, 1997 (No. 6 of 1997).

@ The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Ordinance, 1997 (No. 7 of 1997).

*** The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Environment Appellate Authority Ordinance, 1997 (No. 12 of 1997).

\$ The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Lalit Kala Akademi (Taking Over of Management) Ordinance, 1997 (No. 10 of 1997).

\$£ The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Highways Laws (Amendment) Ordinance, 1997 (No. 9 of 1997).

£ The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Income-tax (Amendment) Ordinance, 1998 (No. 32 of 1998).

1	2	3	4	5	6	7	8	9
16.	The Appropriation Bill, 1997.	13.3.1997	—	13.3.1997 (Consideration and Passing)	0 02	—	—	Passed
17.	The Appropriation No. 2 Bill, 1997.	13.3.1997	—	13.3.1997 (Consideration and Passing)	0 02	—	—	Passed
18.	The Telecom Regulatory Authority of India Bill, 1996.	23.7.1996 (Earlier Session)	—	14.3.1997 (Motion for withdrawal)	0 01	—	—	Withdrawn by leave of the House
19.	The Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Bill, 1997, as passed by Rajya Sabha.	—	15.3.1997	—	—	—	—	Pending
20.	The Telecom Regulatory Authority of India Bill, 1997.	15.3.1997	—	18.3.1997 (Consideration and passing)	3 33	4	—	Passed
21.	The Reserve Bank of India (Amendment) Bill, 1997.	15.3.1997	—	20.3.1997 (Consideration and Passing)	3 02	12	5	Passed, as amended
22.	The Uttar Pradesh Appropriation (Vote on Account) Bill, 1997.	15.3.1997	—	15.3.1997 (Consideration and passing)	0 03	—	—	Passed
23.	The Uttar Pradesh Appropriation Bill, 1997.	15.3.1997	—	15.3.1997 (Consideration and passing)	0 02	—	—	Passed
24.	The Port Laws (Amendment) Bill, 1997, as passed by Rajya Sabha.	—	19.3.1997	21.3.1997 (Consideration and passing)	1 01	1	—	Passed

25.	The National Commission for Safai Karamcharis (Amendment) Bill, 1997, as passed by <i>Rajya Sabha</i> .	—	19.3.1997	21.3.1997 (Consideration and passing)	0 07	—	Passed
26.	The Appropriation (Vote on Account) Bill, 1997.	—	20.3.1997	20.3.1997 (Consideration and passing)	0 02	—	Passed
27.	The Appropriation (No. 2) Bill, 1997.	—	20.3.1997	20.3.1997 (Consideration and passing)	0 02	—	Passed
28.	The Appropriation Bill, 1997.	20.3.1997	—	20.3.1997 (Consideration and passing)	0 02	—	Passed
29.	The Aquaculture Authority Bill, 1997, as passed by <i>Rajya Sabha</i> .	—	21.3.1997	—	—	—	Pending
30.	The Appropriation (Railways) No. 3 Bill, 1997.	2.5.1997	—	2.5.1997 (Consideration and passing)	0 02	—	Passed
31.	The Appropriation (No. 3) Bill, 1997.	6.5.1997	—	6.5.1997 (Consideration and passing)	0 02	—	Passed

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Telecom Regulatory Authority of India Ordinance, 1997 (No. 11 of 1997).
 @The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Reserve Bank of India (Amendment) Ordinance, 1997 (No. 2 of 1997)
 \$The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Port Laws (Amendment) Ordinance, 1997 (No. 1 of 1997).

1	2	3	4	5	6	7	8	9
32.	The Vice President's Pension Bill, 1996.	20.12.1996 (Earlier Session)	—	14.5.1997 (Consideration and passing)	0 15	2	2	Passed, as amended
33.	The Broadcasting Bill, 1997.	16.5.1997	—	16.5.1997 (Motion for reference of the Bill to a Joint Committee)	—	—	—	Motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the first week of the next session, adopted.
34.	The Sick Industrial Companies (Special Provisions) Bill, 1997.	16.5.1997	—	—	—	—	—	Pending
35.	The Constitution (Eighty-first Amendment) Bill, 1996 as reported by Joint Committee	12.9.1996 (Earlier Session)	—	16.5.1997 (Motion for consideration moved)	0 01	8	—	Part-discussed

SUMMARY

1. Bills pending at the end of the last session	10
2. Bills introduced	24
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	1
6. Bills returned by Rajya Sabha with amendments and laid on the Table of the Lok Sabha	Nil
7. Bills passed	25
8. Bills negatived	Nil
9. Bills withdrawn	1
10. Bills part-discussed	2
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	1
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/ Speaker	5
18. Bills reported by Standing Committees	3
19. Bills pending at the end of the Fourth Session of Eleventh Lok Sabha <i>vide</i> para No. 1200 of Lok Sabha Bulletin Part II, dated 29 May, 1997	14

(II) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of Reference	Date of Presentation/Laying of the Report	Remarks
1.	The National Institute of Pharmaceutical Education and Research Bill, 1997.	3.3.1997 (L.S.)	Speaker	Petroleum and Chemicals (4.3.1997)	—	Pending with Committee
2.	The Navy (Amendment) Bill, 1997.	12.3.1997 (R.S.)	Speaker	Defence (17.3.1997)	—	-do-
3.	The Coffee (Amendment) Bill, 1997.	28.2.1997 (L.S.)	Chairman	Commerce (5.3.1997)	—	-do-
4.	The Electricity laws (Amendment) Bill, 1997.	13.3.1997 (L.S.)	Speaker	Energy (20.3.1997)	—	-do-
5.	The Insurance Regulatory Authority Bill, 1996.	20.12.1996 (L.S.)	Speaker	Finance (12.12.1996)	9.5.1997	Pending in Lok Sabha
6.	The Lokpal Bill, 1996.	13.9.1996 (L.S.)	Chairman	Home Affairs (23.9.1996)	9.5.1997	Pending in Lok Sabha
7.	The Coast Guard (Amendment) Bill, 1996.	26.11.1996 (R.S.)	Speaker	Defence (28.11.1996)	22.4.1997	Pending in Rajya Sabha
8.	The sick Industrial Companies (Special Provisions) Bill, 1997.	16.5.1997 (L.S.)	Speaker	Finance (23.5.1997)	—	Pending with Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Indian Labour Bill, 1997 by Shri Sanat Mehta, M.P.	21.2.1997	—	—	HM	—	—	Pending
2.	The Prohibition Bill, 1997 by Dr. Girija Vyas, M.P.	21.2.1997	—	—	—	—	—	Pending
3.	The Widows (Protection and Welfare) Bill, 1997 by Shri Subrata Mukherjee, M.P.	21.2.1997	—	—	0.04 minutes taken on introduction of Bills at SI. Nos. 1 to 3	—	—	Pending
4.	The Government of Union Territory of Andaman and Nicobar Islands Bill, 1996 by Shri Basudeb Acharya, M.P.	22.11.1996	—	20.12.1996 (Third Session) 21.2.1997 6.3.1997	3.37 (excluding 1 hour and 2 minutes taken during Third session)	NIL	NIL	Withdrawn by leave of the House.

1	2	3	4	5	6	7	8	9
5.	The Protection of Property Rights of Women and Girls Bill, 1986 by Kuman Uma Bherali, M.P.	6.3.1997	—	—	HM	—	—	Pending
6.	The Maharashtra Vainiki National University Bill, 1997 by Shri Mangal Ram Premi, M.P.	6.3.1997	—	—	—	—	—	Pending
7.	The National Commission for Safai Karamcharis (Amendment) Bill, 1997 (Amendment of section 1, etc.) by Shri Mangal Ram Premi, M.P.	6.3.1997	—	—	—	—	—	Pending
8.	The Safai Karamcharis Small Scale Industries Development Corporation Bill, 1997 by Shri Mangal Ram Premi, M.P.	6.3.1997	—	—	—	—	—	Pending
9.	The Safai Karamcharis Insurance Scheme Bill, 1997 by Shri Mangal Ram Premi, M.P.	6.3.1997	—	—	—	—	—	Pending
10.	The Reservation (Services and Higher Education) Bill, 1997 by Shri G.M. Banatwalle, M.P.	6.3.1997	—	—	—	—	—	Pending
11.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1997 (Amendment of the Schedule) by Shri Mahabir Lal Vishwakarma, M.P.	6.3.1997	—	—	—	—	—	Pending

12.	The Constitution (Amendment) Bill, 1997 (Amendment of articles 289A and 240) by Shri Satya Pal Jain, M.P.	6.3.1997	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 1997 (Amendment of article 220) by Shri Satya Pal Jain, M.P.	6.3.1997	—	—	—	—	Pending
14.	The Representation of the People (Amendment) Bill, 1997 (Amendment of section 101) by Shri Satya Pal Jain, M.P.	6.3.1997	—	—	—	—	Pending
15.	The Declaration of Assets by Civil Servants Bill, 1997 by Shrimati Meera Kumar, M.P.	6.3.1997	—	—	—	—	Pending
16.	The Child Labour (Abolition) Bill, 1997 by Shri Chitta Basu, M.P.	6.3.1997	—	—	—	—	Pending
17.	The Constitution (Amendment) Bill, 1997 (Amendment of article 73) by Shri Chitta Basu, M.P.	6.3.1997	—	—	—	—	Pending
18.	The Press and Registration of Books (Amendment) Bill, 1997 (Insertion of new section 3A) by Shri Chitta Basu, M.P.	6.3.1997	—	—	0—11 minutes taken on introduction of Bills at Sl. Nos. 5 to 18	—	Pending

1	2	3	4	5	6	7	8	9
					HM			
19.	The Constitution (Amendment) Bill, 1996 (<i>Omission of article 44, etc.</i>) by Shri Bhagwan Shankar Rawat, M.P.	6.9.1996	—	6.3.1997 21.3.1997 2.5.1997 16.5.1997	7—55	NIL	NIL	Discussion on the motion for consideration not concluded. Pending
20.	The Mother's Lineage Bill, 1996 by Shrimati Sumitra Mahajan, M.P.	21.3.1997	—	—	—	—	—	Pending
21.	The Provision of Communication Facilities in Every Village Bill, 1997 by Dr. T. Subbarami Reddy, M.P.	21.3.1997	—	—	—	—	—	Pending
22.	The Youth Welfare Bill, 1997 by Dr. T. Subbarami Reddy, M.P.	21.3.1997	—	—	—	—	—	Pending
23.	The Cotton Growers (Benefit) Bill, 1997 by Shri R. Sambasiva Rao, M.P.	21.3.1997	—	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 1997 (<i>Amendment of article 324</i>) by Shri R. Sambasiva Rao, M.P.	21.3.1997	—	—	—	—	—	Pending
25.	The Access to Information Bill, 1997 by Shri Sanat Mehta, M.P.	21.3.1997	—	—	—	—	—	Pending

26.	The Prevention of Corruption (Amendment) Bill, 1997 (<i>Amendment of sections 2 and 19</i>) by Shrimati Meira Kumar, M.P.	—	—	—	—	—	Pending
27.	The Compulsory Registration of Religious Conversions Bill, 1997 by Shri Kashiram Rana, M.P.	—	—	—	—	—	Pending
28.	The Declaration and Public Scrutiny of Assets of Ministers and Members of Parliament Bill, 1997 by Shri Kashiram Rana, M.P.	—	—	—	—	—	Pending
29.	The Unemployment Allowance Bill, 1997 by Shri R. Sambasiva Rao, M.P.	—	—	—	—	—	Pending
30.	The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 1997 (<i>Amendment of section 16</i>) by Shri Ram Naik, M.P.	—	—	0—07 minutes taken on introduction of Bills at Si. Nos. 20 to 30.	—	—	Pending
31.	The Constitution (Amendment) Bill, 1997 (<i>Amendment of article 171</i>) by Shri K.C. Kondiah, M.P.	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					HM			
32.	The Land Acquisition (Amendment) Bill, 1997 (<i>Insertion of new section 54A</i>) by Shri Bhagwan Shankar Rawat, M.P.	2.5.1997	—	—	—	—	—	Pending
33.	The Land Acquisition (Amendment) Bill, 1997 (<i>Substitution of new section for section 16, etc.)</i> by Shri Bhagwan Shankar Rawat, M.P.	2.5.1997	—	—	—	—	—	Pending
34.	The States Reorganisation (Amendment) Bill, 1997 (<i>Amendment of section 51</i>) by Shri Bhagwan Shankar Rawat, M.P.	2.5.1997	—	—	—	—	—	Pending
35.	The Terrorist and Disruptive Activities (Prevention) (withdrawal of Legal Proceedings) Bill, 1997 by Shri G.M. Banatwala, M.P.	2.5.1997	—	—	—	—	—	Pending
36.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1997 (<i>Amendment of the Schedule</i>) by Shri P. Kodandaramaiah, M.P.	2.5.1997	—	—	—	—	—	Pending

37.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 1987 (Amendment of the Schedule) by Shri Satya Pal Jain, M.P.	—	—	—	—	—	Pending
38.	The Private Schools (Regulation) Bill, 1987 by Shri G.A. Charan Reddy, M.P.	—	—	0—12 minutes taken on introduction of Bills at St. Nos. 31 to 38.	—	—	Pending
39.	The Abolition of Begging Bill, 1986 by Dr. T. Subbaram Reddy, M.P.	—	2.5.1987	0—04	NIL	NIL	Discussion on the motion for consideration not concluded. Pending
40.	The Reservation for Economically Weaker Sections of the people (Higher Education and Public Employment) Bill, 1986 by Shri Sultan Salahuddin Owaisi, M.P.	—	—	—	—	—	Pending
41.	The Constitution (Amendment) Bill, 1986 (Amendment of article 39) by Shri Sultan Salahuddin Owaisi, M.P.	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
42.	The Constitution (Amendment) Bill, 1996 (<i>Insertion of new article 31</i>) by Shri Sultan Salahuddin Owaisi, M.P.	16.5.1997	—	—	—	—	—	Pending
43.	The Price Control Bill, 1996 by Shri Sultan Salahuddin Owaisi, M.P.	16.5.1997	—	—	—	—	—	Pending
44.	The Indian Fisheries (Amendment) Bill, 1996 (<i>Amendment of section 3, etc.</i>) by Shrimati Bhavna Chikhalia, M.P.	16.5.1997	—	—	—	—	—	Pending
45.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1997 by Shri Ashok Kumar Pradhan, M.P.	16.5.1997	—	—	—	—	—	Pending
46.	The Marriage Laws (Amendment) Bill, 1997 by Shrimati Jayawanti Navinchandra Mehta, M.P.	16.5.1997	—	—	—	—	—	Pending
47.	The Borrowing (Fixation of Limit) Bill, 1997 by Shri Chitta Basu, M.P.	16.5.1997	—	—	—	—	—	Pending

48.	The Code of Criminal Procedure (Amendment) Bill, 1997 (<i>Insertion of new section 25A, etc.</i>) by Dr. M. Jagannath, M.P.	—	—	—	—	Pending
49.	The Constitution (Amendment) Bill, 1997 (<i>Insertion of new article 151A, etc.</i>) by Shri G.A. Charan Reddy, M.P.	—	—	0 09 minutes taken on intro-duction of Bills at Sl. Nos. 40 to 49	—	Pending

SUMMARY

1. Bills pending at the end of the last Session	76
2. Bills introduced	46
3. Bills withdrawn	1
4. Bills negatived	Nil
5. Bills removed from the Register of Pending Bills	Nil
6. Bills part-discussed	2
7. Bills pending at the end of the Session <i>vide</i> para No. 1201 of Bulletin-Part II, dated, 29.5.1997	121

4. CALLING ATTENTION

Subject	Name of Member who called Attention	Name of Minister	Time taken	
			Date when taken up	H. M.
(1)	(2)	(3)	(4)	
The situation arising out of steep fall in the prices of natural rubber and other cash crops in Kerala and the steps taken by the Government in regard thereto.	Prof. P.J. Kurien	Dr. B.B. Ramalah	0	27
		4 March, 1997		
The situation arising out of non-revival of the sick units of the Indian Drugs and Pharmaceuticals Limited, Hindustan Fertilizer Corporation and Fertilizer Corporation of India and the steps taken by the Government in regard thereto.	Shri Sriballav Panigrahi	Shri Sis Ram Ola	0	41
		16 May, 1997		

5. COMMITTEES
(I) Financial Committees

Name of Committee	No. of sittings	Duration		Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Report presented		Statement Action taken
		Hr.	Mts.			Original	Action taken	
Committee on Estimates	5	3	30	46.66%	—	2	2	2
Committee on Public Undertakings	10	15	00	43.18%	—	1	1	6
Committee on Public Accounts	7	12	05	46%	(approx.)	—	5	6
	22	30	35	45.28%	—	8	8	14

(II) Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average percentage of attendance	Tours/ Local visits Undertaken	Reports presented	Remarks
			H.	M.				
1	2	3	4	5	6	7	8	
1.	Committee on Agriculture	10	19	00	54%	—	6	—
2.	Committee on Communications	11	17	20	46.86%	—	7	—
3.	Committee on Defence	5	10	30	46%	—	3	—
4.	Committee on Energy	7	11	10	64%	—	14	—
5.	Committee on External Affairs	4	7	15	45.83%	—	3	—
6.	Committee on Finance	8	15	00	36%	—	3	Third and Fourth Reports on Demands for Grants (1997-98) and Fifth Report on IRA Bill 1996 presented on 6 and 9 May, 1997 respectively.
7.	Committee on Food, Civil Supplies and Public Distribution	5	8	45	45%	—	6	—
8.	Committee on Labour and Welfare	5	12	00	21.06%	3	4	—

1	2	3	4	5	6	7	8
9.	Committee on Petroleum & Chemicals	12	22	10	43%	—	8
10.	Committee on Railways	*17	36	00	41%	—	3
11.	Committee on Urban and Rural Development	12	23	30	39.15%	—	7
	(i) Sub-Committee	1	1	00	41.87%	—	—

*Including 5 sittings of study Groups of Committee.

(III) Committee Other than Financial and Standing Committees

Sl. No.	Name of Committee	No. of Sittings	Duration H.M.	Average Percentage of attendance by Members	Study Tours/ Local visits Under-taken	Report presented		Remarks
						Original	Action taken	
1	2	3	4	5	6	7	8	9
1.	Business Advisory Committee	6	5 05	52.22%	—	4	—	—
2.	Committee on Privileges	**4	3 37	60%	—	—	—	—
3.	Committee on Absence of Members	2	0 50	59.05%	—	2	—	—
4.	Committee on Government Assurances	4	4 00	48%	—	2	—	—
5.	Committee on Papers Laid on the Table	2	3 30	55%	—	1	—	—
6.	Committee on Petitions	2	1 05	50%	—	3	—	—
7.	Committee on Private Members' Bills and Resolutions	5	3 10	44.4%	—	5	—	—
8.	Joint Committee on Office of Profit	3	4 40	47%	—	1	—	—
9.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	7	12 45	41.43%	1	2	1	4 (Tour Reports)
10.	Rules Committee	1	1 00	53.3%	—	2	—	—
11.	House Committee	—	—	—	**	—	—	—

*Including two sittings of study Groups of Committee.

**Visited M.P.s residential areas to inspect the overall conditions in respect of security, water, electricity and other amenities on 6-3-1997.

1	2	3	4	5	6	7	8	9
12.	Committee on Subordinate Legislation	4	2	00	50%	8	—	—
13.	Joint Committee on Salaries and Allowances of Members of Parliament	2	1	40	65%	—	—	—
14.	General Purposes Committee	—	—	—	—	—	—	—
15.	Railway Convention Committee	2	1	45	66.66%	1	—	—
16.	Select Committee on Constitution (Scheduled Tribes) Order (Amendment) Bill, 1996	3	7	35	58%	—	—	—

6. DIVISIONS

Date	Subject matter	Brief question on which Division was sought	Result	Remarks
11.4.1997	Motion of Confidence in the Council of Ministers moved by Shri H.D. Deve Gowda.	On the motion for adoption.	<i>Negative</i> Ayes—190 Noes—338 Abst.—5	By operating AVR machine.

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4
(i) Railway Budget			
Budget (Railways) for 1997-98	26.2.1997	6.3.1997 *General Discussion and 10.3.1997 Discussion and Voting on 11.3.1997 Demands for Grants on 12.3.1997 Account (Railways) 13.3.1997	1 24
Demands for Excess Grants (Railways) for 1994-95	26.2.1997	6.3.1997 *Discussion and Voting on 10.3.1997 Excess Demands for Grants 11.3.1997 (Railways) 12.3.1997 13.3.1997	26 05
Supplementary Demands for Grants in respect of Budget (Railways) for 1996-97	4.3.1997	6.3.1997 *Discussion and Voting on 10.3.1997 Supplementary Demands for 11.3.1997 Grants (Railways) 12.3.1997 13.3.1997	
Demands for Grants (Railways) for 1997-98	26.2.1997	30.4.1997 Discussion and voting 2.5.1997	7 32

(ii) General Budget			
Budget (General) for 1997-98	28.2.1997	14.3.1997 General Discussion 17.3.1997 £General Discussion and 18.3.1997 Discussion and Voting on 19.3.1997 Demands for Grants on 20.3.1997 Account (General)	1 27
Supplementary Demands for Grants in respect of Budget (General) for 1996-97	12.3.1997	17.3.1997 £Discussion and Voting on 18.3.1997 Supplementary Demands for 19.3.1997 Grants (General) 20.3.1997	17 18
Demands for Excess Grants (General) for 1994-95	12.3.1997	17.3.1997 £Discussion and Voting on 18.3.1997 Excess Demands for Grants 19.3.1997 (General) 20.3.1997	
Discussion and voting on Demands for Grants of Ministry/Department of:—			
(1) Human Resource Development		5.5.1997	5 40
(2) *Coal			
(3) *Non-Conventional Energy Sources		6.5.1997	5 09
(4) *Power			
(5) *Atomic Energy			
*Discussed together. £Discussed together.			

1	2	3	4
Guiting of the Demands for Grants of Ministry/Department of:—			
(1) Agriculture			
(2) Chemicals and Fertilizers			
(3) Civil Aviation and Tourism			
(4) Civil Supplies, Consumer Affairs and Public Distribution			
(5) Commerce			
(6) Communications			
(7) Defence			
(8) Environment and Forests			
(9) External Affairs			
(10) Finance			
(11) Food			
(12) Food Processing Industries			
(13) Health and Family Welfare			
(14) Home Affairs			
(15) Industry			
(16) Information and Broadcasting			
(17) Labour			
(18) Law and Justice			
(19) Mines			
(20) Parliamentary Affairs			
(21) Personnel, Public Grievances and Pensions			
(22) Petroleum and Natural Gas			
(23) Planning and Programme Implementation			
		6.5.1967 (At 5.58 P.M.)	0 05

- (24) Rural Areas and Employment
 (25) Science and Technology
 (26) Steel
 (27) Surface Transport
 (28) Textiles
 (29) Urban Affairs and Employment
 (30) Water Resources
 (31) Welfare
 (32) Electronics
 (33) Ocean Development
 (34) Space
 (35) Rajya Sabha
 (36) Lok Sabha
 (37) Secretariat of the Vice-President

6.5.1997
 (At 5.58 P.M.)

0 05

(iii) Uttar Pradesh Budget

Budget (Uttar Pradesh) for 1997-98

10.3.1997

15.3.1997@General Discussion
 @Discussion and Voting on

Demands for Grants on Account

Supplementary Demands for Grants in
 respect of Budget (Uttar Pradesh)
 for 1996-97

10.3.1997

15.3.1997@Discussion and Voting on
 Supplementary Demands for
 Grants

2

41

@Discussed together.

8. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1	2	3	4
1.	Shri Louis Islary	20.11.1996 to 20.12.1996	17.3.97
2.	Shri Hindu Rao Naik Nimbalkar	20.11.1996 to 6.12.1996	
3.	Shri S. Ramachandra Reddy	20.11.1996 to 11.12.1996	
4.	Shri C. Narayana Swamy	20.11.1996 to 5.12.1996	
5.	Dr. Amrit Lal Bharti	29.11.1996 to 15.12.1996	
6.	Shri S.D.N.R. Wadiyar	1.12.1996 to 20.12.1996	
7.	Shri Mohammad Shahabuddin	26.8.1996 to 13.9.1996 and 20.11.1996 to 20.12.1996	
8.	Shri Shibu Soren	26.8.1996 to 13.9.1996 and 20.11.1996 to 20.12.1996	

1	2	3	4
9.	Shri Bhim Prasad Dahal	25.2.1997 to 21.3.1997	17.3.1997
10.	Shri P.V. Narasimha Rao	20.2.1997 to 21.3.1997 and 21.4.1997 to 9.5.1997	
11.	Shri G.M. Kunturkar	20.2.1997 to 6.3.1997	
12.	Shri Shivaji V. Kamble	20.11.1996 to 20.12.1996 and 20.2.1997 to 6.3.1997	
13.	Shri Prakash Vishwanath Paranjpe	20.2.1997 to 10.3.1997	
14.	Shri Pradeep Jaiswal	20.2.1997 to 6.3.1997	16.5.1997
15.	Shri Mohammad Shahabuddin	20.2.1997 to 21.3.1997 21.4.1997 and 22.4.1997 and 30.4.1997 to 16.5.1997	

9. MOTIONS

(i) Motions Under Rules 191 and 342

Sl. No.	Brief subject	Motion Under rule	Name of member who moved	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	Motion expressing confidence in the Council of Ministers	191	Shri H.D. Deve Gowda	11.4.97	11	45	Prime Minister's Office	Negated
2.	Motion expressing confidence in the Council of Ministers.	191	Shri I.K. Gujral	22.4.97	9	03	Prime Minister's Office	Adopted
3.	Approach paper to the Ninth Five Year Plan (1997-2002).	342	Shri Yogendra K. Alagh	12.5.97 13.5.97	5	39	Planning	Discussion not concluded

MOTION UNDER RULES 191 AND 342

SUMMARY

1. No. of Notices received	— 182
2. No. of Motions admitted	— 33
3. No. of discussions held	— 03
4. No. of Motions remained part-discussed	— 01
5. Time taken	— 26 Hours and 27 Minutes

(II) Motions Under Rule 388 for Suspension of Rules

Sl. No.	Subject	Member who moved	Date on which motion discussed	Time taken		Remarks
				H	M	
1	2	3	4	5	6	
1.	Suspension of proviso to Rule 331(1) of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it provides for laying of the recommendations of the Rules Committee on the Table of the House for a period of seven days, to enable members to give notice of amendments to such recommendations together with consequential provisions to this extent in Rule 331(2) and (3), in their application to the laying of the Second Report of the Rules Committee.	Shrimati Geeta Mukherjee	6.3.1997	0	01	Adopted
2.	Suspension of sub-rule (1) of Rule 30 and the proviso to Rule 29 of the Rules of Procedure and Conduct of Business in Lok Sabha in their application to the debate on the Constitution (Amendment) Bill, 1996 (Omission of article 44, etc.) by Shri Bhagwan Shankar Rawat, which was adjourned on that day to the next day allotted for Private Member's Bills, to enable the Bill to be set down in the List of Business without ballot as the first item therein.	Dr. T. Subbarami Reddy	2.5.1997	0	01	Adopted
3.	Suspension of clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment* Nos. 286, 291, 315, 317, 318 and 314 to the Finance Bill, 1997.	Shri P. Chidambaram	9.5.1997	0	06	Adopted

*Six separate motions were moved and adopted.

10. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath or Affirmation	Language which Oath/ Affirmation made	Date of taking Oath/ Affirmation
1.	Shri Sunderlal Patwa	Chhindwara— Madhya Pradesh	Oath	Hindi	20.02.1997
2.	Smt. Satwinder Kaur	Ropar (SC)—Punjab	Oath	Punjabi	20.02.1997
3.	Shri Bharu Prakash Mirdha	Nagaur—Rajasthan	Oath	Hindi	20.02.1997
4.	Shri Ajit Singh	Baghpat—Uttar Pradesh	Oath	English	20.02.1997
5.	Smt. Hedwig Michael Rego	Nominated	Oath	English	25.02.1997
6.	Shri Neil Aloysius O'Brien	Nominated	Oath	English	25.02.1997

11. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of death	Date of obituary References	Time taken H. M.	
1	2	3	4	5	
1.	*Shri Xavier Arakal (Sitting Member of Eleventh Lok Sabha)	09.02.1997	20.02.1997	0	6
2.	Shri Manibhai J. Patel (Member of Fourth Lok Sabha)	12.06.1996			
3.	✓ Dr. Datta Samant (Member of Eighth Lok Sabha)	16.01.1997			
4.	Mr. Deng Xiaoping (Chinese Leader)	19.02.1997	21.02.1997	0	3
5.	Devastating fire in Baripada (Orissa)	23.02.1997	24.02.1997	0	8
6.	Shri Sushil Bhattacharya (Member of Seventh Lok Sabha)	28.12.1996	25.02.1997	0	3
7.	✓ Shri D.L. Baitha (Member of Seventh Lok Sabha)	10.02.1997	26.02.1997	0	2
8.	✓ Shri Shyam Lal Dhurve (Member of Sixth Lok Sabha)	21.02.1997	10.03.1997	0	5
9.	✓ Shri B. Gopala Reddi (Member of Third Lok Sabha)	09.03.1997			

*House was adjourned for the day without transacting any business.

1	2	3	4	5
10.	Shri Veerendra Patil (Member of Seventh and Eighth Lok Sabha and former Chief Minister of Mysore State)	14.03.1997	14.03.1997	0 3
11.	Shri Vishveshvar Rao Raje (Member of Sixth Lok Sabha)	27.03.1997	11.04.1997	0 3
12.	*Shri Biju Patnaik (Sitting Member of Eleventh Lok Sabha)	17.04.1997	21.04.1997	1 17
13.	Fire Tragedy on Haj Pilgrims at Saudi Arabia	—	21.04.1997	1 17
14.	Shri G. Yallamanda Reddy (Member of Third Lok Sabha)	27.04.1997	06.05.1997	0 3
15.	Earthquake Tragedy at Iran	10.05.1997	12.05.1997	0 2
16.	Shri B. Bhagwati (Member of Second, Third & Fourth Lok Sabha)	08.05.1997	14.05.1997	0 3

*House was adjourned for the day without transacting any business.

12. PAPERS LAID ON THE TABLE

I

(a) By Government	1538
(b) By Private Members	NIL

Sl. No.	Title of the Paper	Who laid the papers	Date on which Laid
1.	Letter dated the 11th April, 1997 from the Prime Minister (Shri H.D. Deve Gowda) to the President tendering his own resignation and that of his Council of Minister.	Secretary-General	22.4.1997
2.	Letter dated the 12th April, 1997 from the President to the Prime Minister (Shri H.D. Deve Gowda) accepting his resignation and the resignation of his colleagues from the Council of Ministers and requesting him to continue in office till alternative arrangements are made.		

13. PERSONAL EXPLANATION—UNDER RULE 357

Name of the Member who made Personal Explanation	Brief Subject	Date	Time taken	
			H.	M.
Prof. P.J. Kurien	Regarding certain remarks made against him by the Minister of Finance on 7th May, 1997 during the discussion on the Finance Bill, 1997.	9-5-1997	0	03

14. PETITIONS

Presented by Member ...

One

15. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Members who Moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time Taken	President's message reported on
20.2.1997	24.2.1997 25.2.1997 26.2.1997 27.2.1997 28.2.1997 3.3.1997 4.3.1997	Shri Sharad Yadav Shri N.S.V. Chithan	464	—	4.3.1997	H. M. 16 30	10.3.1997

16. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time Taken H. M.	Decision of Chair/House
1.	Question of Privilege re. alleged delay in sending intimation re. Nitish Kumar, MP's arrest on 28.4.97 and also for furnishing incorrect information in this respect by District Magistrate, Patna, Bihar	Shri Nitish Kumar, MP	7.5.97	— 33	Shri Jaswant Singh, member moved the following motion which was adopted by the House "That the matter relating to the alleged delay in sending intimation regarding arrest of Shri Nitish Kumar, MP, on 28 April, 1997 in Patna, Bihar and furnishing of a factually incorrect information in this respect to the Speaker, Lok Sabha, by the District Magistrate Patna, be referred to the Committee of Privileges for examination and report."

17. QUESTIONS

(I) Starred Questions

(a) Number of Questions put down in Question Lists for oral answers	600
(b) Number of Questions orally answered	135

(II) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List	Nil
(b) Number of Short Notice Questions orally answered	Nil

(III) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	6699*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	7164

*Including 4 Unstarred Questions deleted from the list.

**(iv) Half-an-Hour Discussion Arising out of Answers to Questions During the Fourth Session of
Eleventh Lok Sabha**

Sl. No.	Brief Subject	Name of Members who got first priority in the ballot to raise the discussion	Date of Discussion	Min./Deptt.	Time Taken H. M.
1.	Bauxite Mining	Shri K.P. Singh Deo	12.5.97	Environment & Forest Tourism	0 38
2.	International Tourist Places in the country	Shri Bhagwan Shankar Rawat	15.5.97		0 58

18. RESIGNATION BY MEMBERS

Name of Member	State	Constituency	Date from which accepted by the Speaker	Remarks
Smt. Alka Nath	Madhya Pradesh	Chhindwara	31.12.1996	Announcement was made in the House on 20.02.1997.
Shri B.L. Sharma 'Prem'	Delhi	East Delhi	06.3.1997	Announcement was made in the House on 10.03.1997.

19. RESOLUTIONS

(I) Statutory Resolutions

Sl. No.	Subject	Article/Section of the Constitution	Name of the who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
*1.	Disapproval of the Special Court (Trial of Offences Relating to Transactions in Securities) (Amendment) Ordinance, 1997 (No. 6 of 1997) promulgated by the President on 16.1.1997.	Article 123	Shri Girdhari Lal Bhargava	4.3.1997	H. 1 M. 17	Finance	Withdrawn
**2.	Disapproval of the Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Ordinance, 1997 (No. 7 of 1997) promulgated by the President on 24.1.1997.	Article 123	Prof. Raza Singh Rawat	4.3.1997 5.3.1997	2	57 Finance	Negative
***3.	Disapproval of the Depositories Related Laws (Amendment) Ordinance, 1997 (No. 5 of 1997) promulgated by the President on 15.1.1997.	Article 123	Shri Girdhari Lal Bhargava	5.3.1997	0	54 Finance	Withdrawn

*Discussed together with the motion for consideration of the Special Court (Trial of Offences Relating to Transactions in Securities) (Amendment) Bill, 1997.

**Discussed together with the motion for consideration of the Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Bill, 1997.

***Discussed together with the motion for consideration of the Depositories Related Laws (Amendment) Bill, 1997.

1	2	3	4	5	6	7	8
					H.	M.	

4.	Approval of the continuance in force of the Proclamation dated 17.10.1996 in respect of Uttar Pradesh, issued under article 356 of the Constitution by the President for a further period of six months with effect from 17.4.1997.	Article 356	Shri Indrajit Gupta	13.3.1997 14.3.1997	1	22	Home Affairs Adopted
*5.	Disapproval of the Income-tax (Second Amendment) Ordinance, 1996 (No. 32 of 1996) promulgated by the President on 31.12.1996.	Article 123	Shri Amar Pal Singh	15.3.1997	1	28	Finance Withdrawn
**6.	Disapproval of the National Environment Appellate Authority Ordinance, 1997 (No. 12 of 1997) promulgated by the President on 30.1.1997.	Article 123	Shri Girdhari Lal Bhargava	17.3.1997	3	29	Environment and Forests Withdrawn
***@7.	Disapproval of the Telecom Regulatory Authority of India Ordinance, 1997 (No. 11 of the 1997) promulgated by the President on 25.1.1997.	Article 123	Shri Girdhari Lal Bhargava	18.3.1997	3	21	Communica- tions Withdrawn

			H.	M.			
@ 8.	Disapproval of the National Highways Laws (Amendment) Ordinance, 1997 (No. 9 of 1997) promulgated by the President on 24.1.1997.	Article 123	Shri Girdhari Lal Bhargava	18.3.1997	1	14	Surface Transport Negative
£9.	Disapproval of the Lalit Kala Akademi (Taking Over of Management) Ordinance, 1997 (No. 10 of 1997) promulgated by the President on 24.1.1997.	Article 123	Shri Ram Naik	18.3.1997	1	03	Human Resource Development Withdrawn
\$10.	Disapproval of the Reserve Bank of India (Amendment) Ordinance, 1997 (No. 2 of 1997) promulgated by the President on 9.1.1997.	Article 123	Shri Amar Pal Singh	20.3.1997	2	54	Finance Negative
¶11.	Disapproval of the Port Laws (Amendment) Ordinance, 1997 (No. 1 of 1997) promulgated by the President on 9.1.1997.	Article 123	Shri Nitish Kumar	21.3.1997	0	56	Surface Transport Negative

* Discussed together with the motion for consideration of the National Highways Laws (Amendment) Bill, 1997.

** Discussed together with the motion for consideration of the Lalit Kala Akademi (Taking over of Management) Bill, 1997.

... discussed together with the motion for consideration of the Reserve Bank of India (Amendment) Bill, 1997.

@ Discussed together with the motion for consideration of the Income-tax (Amendment) Bill, 1997.

£ Discussed together with the motion for consideration of the National Environment Appellate Authority Bill, 1997.

\$ Discussed together with the motion for consideration of the Telecom Regulatory Authority of India Bill, 1997.

Discussed together with the motion for consideration of the Port Laws (Amendment) Bill, 1997.

(II) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Illegal Immigrants	Shri Jagat Vir Singh Drona	13.12.1996 (Third Session) 28.02.1997 14.03.1997 09.05.1997	H. M. 6 30 (excluding 02 minutes taken during (Third Session)	Home Affairs	• Discussion not concluded.

20. SHORT DURATION DISCUSSIONS (RULE 193)

Subject	Under Rule	Name of member who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
				H. M.		
Problems of Textile Industry	193	Shri Sanat Mehta	14.5.97	5.15	Textiles	
			15.5.97			

**Discussions on Matters of Urgent Public Importance for Short
Duration Discussion under Rule 193**

SUMMARY

No. of notices received	87
No. of discussions admitted	1
No. of discussions held	1
No. of discussions remained part-discussed	—
Total time taken	5 Hours and 15 Minutes

21. SITTINGS OF LOK SABHA

Subject	Date of Publication in Bn. Pt. II	Remarks
Fixation of sitting of Lok Sabha on 15 March, 1997	13.3.1997	On adoption of Eleventh Report of the Business Advisory Committee, Lok Sabha agreed to fix its sitting on Saturday, the 15th March, 1997 for completion of essential items of Government business. Accordingly, the House sat on 15 March, 1997.

22. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References/Rulings.

S.No.	Subject	By whom	Date
1.	Ruling on the notice of motion by Shri Jaswant Singh, M.P. for constituting a Committee of both Houses to go into all aspects of the documents concerning Bofors gun deal received from Swiss authorities.	Speaker	26.2.1997
2.	Ruling on the notices of motion by Shri Atal Bihari Vajpayee, Dr. Murli Manohar Joshi, Shri Jaswant Singh, Shri Rajendra Angihotri and Smt. Sushma Swaraj, M.Ps., for recall of the Governor of Uttar Pradesh (i) on the ground of failure of constitutional machinery in the State; and (ii) for his failure to control the deteriorating law and order situation in Uttar Pradesh.	Speaker	26.2.1997
3.	Announcement regarding adjournment of the House at 4 P.M. on 28.2.1997 to re-assemble at 5 P.M. for the presentation of the General Budget and transaction of Private Members' Business on that day from 2 P.M. to 4 P.M.	Speaker	28.2.1997
4.	Ruling on the notice of motion by Sarvashri Jaswant Singh, Atal Bihari Vajpayee, Pramod Mahajan and Dr. Murli Manohar Joshi, M.Ps., on the constitutional crisis in the State of Uttar Pradesh evidenced amongst others by widespread lawlessness and for the recall of the Governor of the State of Uttar Pradesh.	Speaker	6.3.1997
5.	Announcement regarding disposal of certain items of Business in the House from 18 of 21 March, 1997, as decided in the sitting of B.A.C.	Speaker	18.3.1997

S.No.	Subject	By whom	Date
6.	(i) Announcement regarding disposal of Motion of Confidence in the Council of Ministers as decided in combined meeting of B.A.C. and Leaders of Parties/Groups held on 21.4.1997 and fixation of sittings of the House from 30.4.1997 to 16.5.1997.	Speaker	22.4.1997
	(ii) Announcement regarding 'No Question Hour' on 30.4.97 and 2.5.97 and fixation of Question Hour from 5th May, 1997 onwards.		

23. STATEMENTS
(I) Statements made/lald by Ministers under Rule 372

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Government Business for the week commencing the 24th February, 1997.	Shri Srikanta Kumar Jena	21.2.97	0	01
2.	Price policy on fertilizers.	Shri Chaturanan Mishra	21.2.97	0	05
3.	Successful testing of Prithvi Missile.	Shri H.D. Deve Gowda	24.2.97	0	02
4.	@The Targetted Public Distribution System (TPDS).	Shri H.D. Deve Gowda	24.2.97	0	04
5.	Fire in Barpada, Orissa.	Shri H.D. Deve Gowda	25.2.97	0	07
6.	Tripartite Agreement between India, Iran and Turkmenistan.	Shri I.K. Gujral	26.2.97	0	04
7.	Village Public Telephone.	Shri Beni Prasad Verma	27.2.97	0	01
8.	Government Business for the week commencing the 3rd March, 1997.	Shri Srikanta Kumar Jena	28.2.97	0	01
9.	The postal services.	Shri Beni Prasad Verma	28.2.97	0	05
10.	National Textile Corporation Limited.	Shri R.L. Jalappa	3.3.97	0	07
11.	The First Ministerial Conference on the Indian Ocean Rim Association for Regional Cooperation (IORARC).	Shri I.K. Gujral	11.3.97	0	08

12.	Correcting the reply given on November 21, 1996 to Starred Question No. 34 by Shri S. Ramachandra Reddy and Dr. M. Jagannath regarding Long Range Aircraft.	Shri C.M. Ibrahim	13.3.97	0	02
13.	Certain incidents of crime in Uttar Pradesh.	Shri Indrajit Gupta	13.3.97	0	08
14.	Government Business for the week commencing the 17th March, 1997.	Shri Srikanta Kumar Jena	15.3.97	0	01
15.	Bomb blast at Jalandhar on 14 March, 1997.	Shri Maqbool Dar	17.3.97	0	05
16.	New Exploration Licensing Policy (NELP).	Shri T.R. Baalu	18.3.97	0	03
17.	Improved people-to-people contacts with Pakistan.	Shri I.K. Gujral	20.3.97	0	03
18.	Release of persons still under detention under the erstwhile Terrorists and Disruptive Activities Act, 1987 which lapsed on 23rd May, 1995.	Shri Indrajit Gupta	20.3.97	0	14
19.	Recent incursions into Indian territory in Himachal Pradesh region by the Chinese army and the implications thereof.	Shri Mulayam Singh Yadav	20.3.97	0	03

@ Also laid on the Table a copy (Hindi and English versions) of detailed guidelines issued for implementation of the scheme.

1	2	3	4	5
20.	Mandatory carriage of Airborne Collision Avoidance System (ACAS) on aeroplanes.	Shri C.M. Ibrahim	21.3.97	0 02
21.	Government Business for the week commencing the 5th May, 1997.	Shri Srikanta Kumar Jena	2.5.97	0 01
22.	Loss of lives and injuries to Indian pilgrims in the fire at Mina during the Haj on 15 April, 1997.	Shri Ramakant D. Khalap	7.5.97	0 13
23.	Government Business for the week commencing the 12th May, 1997.	Shri Ram Vilas Paswan	9.5.97	0 01
24.	Introduction of the Pilot Crop Insurance Scheme.	Shri Chaturanan Mishra	9.5.97	0 04
25.	*Incidents during the Bihar bandh on 3 May, 1997.	Shri Indrajit Gupta	13.5.97	0 44
26.	Correcting the reply given on 6.5.97 to Starred Question No. 422 by Shri Anand Rana Maurya regarding bonus to farmers.	Shri Chaturanan Mishra	15.5.97	0 01
27.	*Kidnapping of the relatives of Shri Prabhu Dayal Katheria, M.P.	Shri Indrajit Gupta	15.5.97	0 10
28.	(i) Correcting the reply given on July 30, 1996 to Starred Question No. 269 by Dr. Ram Chandra Dome, M.P. regarding Drug Price Control.	Shri Sis Ram Ota	15.5.97	0 02
	(ii) Reasons for delay in correcting the reply.			

29.	Visit to Male for the Ninth SAARC Summit.	Shri I.K. Gujral	16.5.97	0	10
30.	Correcting his Budget speech made while presenting the Railway Budget for 1997-98 in Lok Sabha on 28 February, 1997.	Shri Ram Vilas Paswan	16.6.97	0	02
31.	Delhi Rent Act, 1995.	Dr. U. Venkateswarlu	16.5.97	0	05

*Members were permitted to ask clarificatory Questions.

£ Shri Prabh Dayal Kathenia, M.P. was permitted to ask clarificatory Questions.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during 11th Lok Sabha as on 11.7.1997.

	Total No. of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Minister
First Session (22.5.1996 to 12.6.1996)	23	16	69.57
Second Session (10.7.1996 to 13.9.1996)	159	100	62.89
Third Session (20.11.1996 to 20.12.1996)	115	65	56.52
Fourth Session (20.2.1997 to 16.5.1997)	225	83	36.89

**(III) Statement showing time spent on disorderly scene/
Interruptions in the House during Fourth Session, Eleventh
Lok Sabha**

Date	Time Spent H. M.		Remarks
13.3.1997	0	09	Interruptions continued from 15.30 hrs. to 15.39 hrs. in the House.
20.3.1997	0	50	Lok Sabha adjourned at 12.21 hrs. and re-assembled at 12.37 hrs. due to continuous interruptions. Interruptions continued from 12.39 hrs. to 13.13 hrs. Lok Sabha adjourned at 13.13 hrs. and re-assembled at 14.12 hrs.
Total	0	59	

(iv) Statement Indicating Matters Raised After Question Hour And before Taking Up Of The Listed Business and Time Taken Thereon During The Fourth Session Of Eleventh Lok Sabha.

Date	Number of matter raised	Number of members who spoke	Time taken H. M.
20.2.97	NIL	NIL	NIL
21.2.97	NIL	NIL	NIL
24.2.97	17	21	0 56
25.5.97	NIL	NIL	NIL
26.2.97	NIL	NIL	NIL
27.2.97	12	15	1 02
28.2.97	NIL	NIL	NIL
3.3.97	8	21	1 18
4.3.97	NIL	NIL	NIL
5.3.97	14	30	1 58
6.3.97	3	4	0 25
10.3.97	3	7	0 21
11.3.97	16	16	1 14
12.3.97	5	8	1 00
13.3.97	7	12	0 21
14.3.97	NIL	NIL	NIL
15.3.97	NIL	NIL	NIL
17.3.97	8	10	0 32
18.3.97	14	16	0 54
19.3.97	15	15	1 00
20.3.97	NIL	NIL	NIL
21.3.97	62	62	1 07
11.4.97	NIL	NIL	NIL
21.4.97	NIL	NIL	NIL
22.4.97	NIL	NIL	NIL
30.4.97	1	16	2 25
2.5.97	8	15	0 38

Date	Number of matter raised	Number of members who spoke	Time taken H. M.
5.5.97	2	6	0 53
6.5.97	1	7	0 24
7.5.97	29	32	1 15
8.5.97	15	23	1 25
9.5.97	NIL	NIL	NIL
12.5.97	16	24	1 27
13.5.97	7	10	1 25
14.5.97	18	24	1 25
15.5.97	1	1	0 02
16.5.97	34	35	1 48
	316	430	25 15

24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FOURTH SESSION OF ELEVENTH LOK SABHA.

Business	Time taken	Percentage to the total time taken
	H. M.	
ADJOURNMENT MOTIONS	0 54 ✓	0.3
BILLS	*35 17 ✓	13.7
(a) Government Bills	12 17 ✓	4.7
(b) Private Member's Bills		
BUDGETS	35 01 ✓	13.5
(a) Railway Budget	29 39 ✓	11.5
(b) General Budget	2 41	1.0
(c) Budget in respect of States under President's Rule		
CALLING ATTENTION NOTICES	1 08 ✓	0.4
DISCUSSIONS		
(a) Half-an-hour Discussion (Rule 55)	1 36 ✓	0.6
(b) Short Duration Discussion (Rule 193)	5 15 ✓	2.0
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	25 15 ✓	9.8
MATTERS UNDER RULE 377	5 40 ✓	2.2

*Joint discussion took place on certain Statutory Resolutions —[vide Statement No. 19 (i) Sl. Nos. 1 to 3 and 5 to 11] and Motion for consideration of connected Government Bills [vide Statement No. 3 (i) Sl. Nos. 3 to 5, 10 to 12, 14, 20, 21 and 24]. Time taken on joint discussion has been shown under Government Bills.

Business	Time taken		Percentage to the total time taken
	H.	M.	
MOTIONS			
(a) Motions under rule 191 and 342	26	27	10.2
(b) Motions under rule 388	0	08	0.1
PRESIDENT'S ADDRESS	16	30	6.4
QUESTIONS	28	20	11.0
RESOLUTIONS			
(a) Statutory Resolutions	1	22	0.5
(b) Private Member's Resolutions	6	30	2.5
STATEMENTS (Rule 372)	2	59	1.2
OTHER MATTERS such Oath Obituary, Papers laid on the Table, Points of Order, Personal Explanations etc.	21	41	8.4
TOTAL:	258	40	100.0

PRINTED BY MANAGER, GOVT. OF INDIA PRESS (PLU), MINTO ROAD, NEW DELHI-110 002.